

DIVISION BENCH  
COURT - II

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/644(KB)2019  
IA(I.B.C)/55(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	INDIABULLS CONSUMER FINANCE LIMITED VS AAWRUN FURNISHING MANTRA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Nimisha Agarwal, Adv. ] For the Liquidator  
Mr. U. Poddar, adv.

**ORDER**

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/55(KB)2024:**
  - a. This is an application for placing on record the Progress Report which is placed at page 22 onwards and this application is supported by an affidavit at page 12 onwards.
  - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/55(KB)2024 is allowed and disposed of.**
3. List this matter on **11.06.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**